

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SR MARINE FOODS PRIVATE LIMITED Date of Commencement of Liquidation: 10-10-2023; List of Stakeholders as on Date: 27-10-2023; Name of IP: K.J.VINOD; Process Number: 1; Last 5 digit of registration number: 13451

| Sl. no.      | Category of stakeholders  | Summary of claims received |                  | Summary of claims admitted |                  | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|--------------|---|----------------------------|------------------|----------------------------|------------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|              |   | No. of claims              | Amount (Rs.)     | No. of claims              | Amount (Rs.)     |                             |                           |                                     |                            |
| 1            | Unpaid insolvency resolution process costs  | 2                          | 2683304          | 2                          | 2683304          |                             |                           |                                     | NA                         |
| 2            | Liquidation costs incurred till date  |                            | 178300           |                            | 178300           |                             |                           |                                     | NA                         |
| 3            | Secured financial creditors   | 0                          | 0                | 0                          | 0                | 0                           | 0                         | 0                                   | <a href="#">Annexure 3</a> |
| 4            | Unsecured financial creditors   | 3                          | 146630868.00     | 3                          | 146630868.00     | 0                           | 0                         | 0                                   | <a href="#">Annexure 4</a> |
| 5            | Operational creditors (Workmen)   | 0                          | 0                | 0                          | 0                | 0                           | 0                         | 0                                   | <a href="#">Annexure 5</a> |
| 6            | Operational creditors (Employees)   | 0                          | 0                | 0                          | 0                | 0                           | 0                         | 0                                   | <a href="#">Annexure 6</a> |
| 7            | Operational creditors (Government Dues)   | 4                          | 58447805         | 4                          | 58447805         | 0                           | 0                         | 0                                   | <a href="#">Annexure 7</a> |
| 8            | Operational creditors (other than Workmen, Employees and Government Dues)             | 3                          | 72564558.00      | 3                          | 72564558.00      | 0                           | 0                         | 0                                   | <a href="#">Annexure 8</a> |
| 9            | Other stakeholders, if any (other than financial creditors and operational creditors) | 0                          | 0                | 0                          | 0                | 0                           | 0                         | 0                                   | <a href="#">Annexure 9</a> |
| <b>Total</b> |   | <b>12</b>                  | <b>280504835</b> | <b>12</b>                  | <b>280504835</b> | <b>0</b>                    | <b>0</b>                  | <b>0</b>                            |                            |